

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH, (COURT-II)**

(IB)-702/ND/2018

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.03.2020**

**NAME OF THE COMPANY: Super Print Services V/s. M/s. Xalta Food and  
Beverages Pvt. Ltd.**

**SECTION 9 of IBC Code, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>Present for the Petitioner</b>		<b>: Mr. Abhishek Anand, Mr. Tushar Tyagi, Adv. Mr. Natansh Kripal, Adv. For Financial Creditors</b>	
	<b>Present for the Respondent</b>		<b>: Mr. K.K. Chabra, Adv. For TMB, Mr. Brijesh, Ms. Mani Solanki, Adv. For R-1 Mr. Abhishek Sharma, Adv. On behalf of Reliance Capital Finance</b>	
	<b>Present for the R.P</b>		<b>: Mr. Brijesh Kumar Tamber, Adv. Mr. Naveen Kumar Jain, R.P.</b>	

**ORDER**

No time left. Post this matter on 01.04.2020.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**